

For information of Nationalized banks
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 1.12.2016 to 15.12.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.10,00,000/- + interest	17.12.2016	Six months
2	Rs.18,99,263 /- + interest	19.12.2016	One year
3	Rs.17,01,395.93ps. + interest	19.12.2016	One year
4	Rs.1,10,84,476.67ps. + interest	19.12.2016	One year
5	Rs.51,474/- + interest	20.12.2016	Six months
6	Rs.1,00,00,000/- (One Crore) + interest	21.12.2016	91 days
7	Rs.13,04,883/- + interest	22.12.16	91 days
8	Rs.23,00,762/- + interest	22.12.2016	One year
9	Rs.2,57,30,185/- + interest	24.12.2016.	Six months
10	Rs.50,00,000/- + interest	24.12.2016	Both for Six months
	Rs.50,00,000/- + interest	30.12.2016	
11	Rs.67,79,345/- + int.	26.12.16	91 days
12	Rs.2,52,519/- + interest	28.12.2016	One year
13	Rs.4,21,963/- + interest	28.12.2016	One year

Dated: 01.12.2016


P.S.N. MURTHY)
A.P.-cum-D.D.O.
Supreme Court of India